

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

(CIRCUIT AT PORT BLAIR)

O.A. No. 351/ 63 /2016

M.A. No. 351/00258/2017

Shri. U. Mohan Babu

S/o Shri U. Subba Rao

CT/051643

India Reserve Battalion

Port Mout, Port Blair

Residing at Haddo

Port Blair Tehsil

South Andaman 744102

..... Applicant

-VERSUS-

1. The Union of India

Service through the Secretary

Ministry of Home Affairs

New Delhi - 110 108

2. The Lieutenant Governor

Andaman and Nicobar Islands

Port Blair. 744101

3. The Chief Secretary

A & N Administration

Secretariat, Port Blair. 744101

Chop

Wale

4. The Director General of Police

A & N Administration

Port Blair. 744101

5. The Commandant

IRBn, A&N Islands

Port Blair. 744101

6. The Inquiry Officer

(Inspector Navin, IRBn)

Port Mout, Port Blair 744101

.....Respondents

Wll

No.O.A.351/00063/2016
M.A.351/00258/2017

Date of order : 07.04.2017

**Coram : Hon'ble Mr. A.K. Patnaik, Judicial Member
Hon'ble Mrs. Minnie Mathew, Administrative Member**

For the applicant : Mr. G. B. Kumar, counsel

For the respondents : Mr. V.D.S. Balan, counsel
Mr. S.K. Mondal, counsel
Mr. S.C. Misra, counsel

ORDER

Mr. A.K. Patnaik, J.M.

Heard Mr. G.B. Kumar, ld. counsel for the applicant who wants to withdraw this O.A. by filing a memo. He has also filed a letter dated 07.04.2017 written to him by the applicant requesting him for taking necessary steps to withdraw the matter.

2. The prayer is allowed. The O.A. is dismissed as 'withdrawn'. Consequently the M.A. also stands dismissed.

(Minnie Mathew)
Administrative Member

(A.K. Patnaik)
Judicial Member

sb.